

CS No. /20

Puneet Gupta & others vs Surbir Singh Lamba & ors.

22.06.2020

This court is in receipt of the soft copy of the suit through E-mail from the Filing Section as the suit has been assigned to this court in terms of the order of the Ld. District & Sessions Judge, North, Delhi. It is be checked and registered.

Present: Sh. Rishi Pal Singh , counsel for the plaintiffs through VC.


Sh. Gurmeet Singh Hans, counsel for the defendants no. 1 to 5 through VC.

Counsel for the defendants no. 1 to 5 submits that he has filed the soft copy of the vakalatnama on behalf of the defendants no. 1 to 5. However, this court has not received the soft copy of the vakalatnama. Accordingly, counsel for the defendants no. 1 to 5 is directed to check the same and get it placed on record.

Counsel for the defendants no. 1 to 5 seeks time to file the WS and reply to the applications. Counsel for the plaintiffs has no objection to the same.


Accordingly, the defendants no. 1 to 5 are directed to file the WS and reply before next date of hearing with advance copy to counsel for the plaintiffs.

Service report of the defendant no. 6 is awaited. Accordingly, as requested, fresh summon of the suit and the applications be issued the



defendant no. 6 through all permissible modes on taking appropriate steps
by the plaintiff for the next date of hearing.

Put up for further proceedings on 16.07.2020.



(Pankaj Gupta)
ADJ-1(North)/Delhi/22.06.2020